

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 25<sup>th</sup> day of August 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 156/2023 For Stay IA No. 516/2023	Konala Padi Reddy Vs Gauri Agrotech Products Pvt Ltd & 2 Ors.	Mr. Adithya Reddy	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 278/2023 To Dispense with IA No. 852/2023	The Recovery Officer Vs Mr. G Gunasekaran, Liquidator, Sapphire Spinners India Private Limited	Mr. PK Panneer Selvam	
3	Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023	The Deputy Assistant Commissioner (State Tax) Vs Agrigo Trading Pvt. Ltd & Anr.	Mr. AG Sathyanarayana	
4	Comp App (AT) (CH) (Ins) No. 275/2023 For Condone Delay IA No. 849/2023 For Stay IA No. 850/2023	Ashqie Ponnamparamabath & Anr. Vs Vibin Vincent, Liquidator of Koyenco Autos Pvt. Ltd.	Mr. Eshwar S	

For Directions/Convenience Compilation

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021)	The Kerala State Pollution Control Board & Anr. Vs M/s Merchem Ltd. & 23 Ors.	Mr. Jogy Scaria	Mr. Aditya Verma- R1

6	TA (AT) No. 258/2021 (CA (AT) (Ins) No. 83/2021)	INKEL Ltd. Vs Shaji Mathew & Anr.	Ms. Surekha Raman	Mr. Harikumar G Nair
7	TA (AT) No. 246/2021 (CA (AT) (Ins) No. 873/2020)	Kamini Metalliks Private limited Vs Indian Renewable Energy Development Agency Limited & Anr.	Mr. Abhijeet Swaroop	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 23/2023 For Condone Delay IA No. 78/2023	Srikanth Dwaraknath Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran- R4 Ms. G Savitha- R6 Mr. VV Sivakumar- R8
9	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay IA No. 564/2023 To implead IA No. 473 & 500/2023 For Stay IA No. 475/2023	Mr. Padmakumar Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar & Dolia Ms. N Varsha	Mr. T Ravichandran- R1
10	Comp App (AT) (CH) (Ins) No. 195/2023 For Condone Delay IA No. 631/2023 For Stay IA No. 632/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. S Eshwar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No. 483/2022	T. V. Balasubramanian Vs. K Bharathi & 4 Ors  <b>WITH</b>	Mr. Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran- R1 Mr.Shubha Ranjani Ananth- R4 Mr. NP Vijayakumar R5

12	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors.	Mr. Karthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar-R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6
		<b>WITH</b>		
13	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramaniam & 5 Ors.	Mr.Karthik Seshadri	Mr.Thriyambak J Kannan-R1 Mr. Dwarakesh Prabhakaran R2 Ms. Shubha Ranjani Ananth- R3, R5 Mr NP Vijay Kumar-R6
		<b>WITH</b>		
14	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar & 4 Ors.	Mr. Karthik Seshadri	Mr.N.P.Vijay Kumar R1. Mr. Dwarakesh Prabhakaran R2. Ms. Shubha ranjani Ananth R3,R5.
		<b>WITH</b>		
15	Comp App (AT) (CH) (Ins) No. 252/2022	Sripriya Kumar, RP of Green Gardens Pvt. Ltd. Vs. K.Bharathi & 4 Ors.	Mr. N.P. Vijay Kumar	Mr. Mr. Dwarakesh Prabhakaran- R1 Ms. R. Sowmya- R2-R4
		<b>WITH</b>		
16	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar & 2 Ors.	Mr. H. Karthik Seshadri	Ms. Shubha ranjani Ananth - R1 Mr N.P.Vijaya Kumar- R2
		<b>WITH</b>		
17	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors.	Mr.Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6.
		<b>WITH</b>		
18	Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kuma, RP of Green Garden Pvt. Ltd. Vs Komma Reddy Tarun Kumar & Anr	Mr. N.P.Vijay Kumar	Ms. Subharanjani Ananth- R1

19	Comp App (AT) (CH) No. 90/2022 For Stay IA No. 778/2022	Vaikundarajan Subramanian & Anr Vs Jagatheesan Muthurajan & 9 Ors  <b>WITH</b>	Mr. Ramaswamy Meyappan	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
20	Comp App (AT) (CH) No. 91/2022 For Urgent Hearing IA No. 785/2022 For Stay IA No. 786/2022	Vaikundarajan Suba Saranya Vs Jagatheesan Muthurajan & 10 Ors  <b>WITH</b>	Ms. K. Subbu Ranga Bharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
21	Comp App (AT) (CH) No.92/2022 For Urgent Hearing IA No. 788/2022 To dispense with IA No. 789/2022 For Stay IA No. 787/2022	S Vaikundarajan Vs Jagatheesan Muthurajan & 10 Ors  <b>WITH</b>	Ms.Johnsy Greeta	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
22	Comp App (AT) (CH) No.93/2022 For Stay IA No. 790/2022 For Urgent Hearing IA No. 791/2022	Vaikundarajan Velmurugan Vs Jagatheesan Muthurajan & 10 Ors  <b>WITH</b>	Mr.J. Kingsly Solomon	Ms. Anisha Chandrakumar- R1, R3 Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
23	Comp App (AT) (CH) No. 94/2022 For Stay IA No. 792 & 794/2022 For Urgent Hearing IA No. 793/2022 For Interim Relief IA No. 795/2022	Sumana Balasamy Kamaraj Vs Jegatheesan Muthurajan & 10 Ors	Ms. S. Elambharathi	Ms. Anisha Chandrakumar- R1, R3 Mr. N.V. Prakash & Mr. Rohan Rajasekaran - R2 Mr. Raj Kumar Jhabakh- R4, R5
24	Comp App (AT) (CH) (Ins) No. 24/2022 For Stay IA No. 242/2022	Bank of Maharashtra Vs Sutanu Sinha Liquidator IVRCL & Anr	Mr. T. Ravichandran	Mr. Nithyavendhan K- R1
25	Comp App (AT) (CH) (Ins) No. 274/2022 For Stay IA No. 648/2022	Mr. Babu George Vs. The Kerala State Cooperative Bank Ltd	Mr. KS Jeyaganeshan	Mr. Harikumar G Nair

26	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	M/s Biz & Legis Mr. Jolly John	Mr. Vinod PV
27	Comp App (AT) (CH) No.102/2022 For Condone Delay IA No.858/2022 For Stay IA No. 857/2022	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran-R4, R7,R8 Mr. Cibi Vishnu- R9- R12 Ms. Sreepriya Kalarikkal, PCS - R14, R24
28	Comp App (AT) No. 103/2022 For Condone Delay IA No.860/2022 For Stay IA No. 859/2022	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors.  <b>WITH</b>	Mr. Srikanth Mohan	Mr. CV Shailandhran- R2- R5, R8, Mr. Cibi Vishnu- R6
29	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 For Condone Delay IA No.862/2022	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikanth Mohan	Mr. CV Shailandhran-R2, R4, R19, R20 Mr. Cibi Vishnu- R5
30	Comp App (AT) (CH) (Ins) No.268/2022 For Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA R1 Mr. GMK Raju- RP / R2
31	TA (AT) No. 108/2021 (CA (AT) No. 58/2019)	Late Devraj Dhanram Represented by his L/Rs Mrs Geetha Devraj & Ors Vs Firebricks & Potteries Pvt. Ltd. & 10 Ors.	Mr. Balaji Srinivasan	Mr. AK Mysamy- R1, R3-R8
32	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Exemption IA No. 700/2021 For Directions IA No. 86 & 808/2023 Foer Additional docs. IA No. 809/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors  <b>WITH</b>	Mr. T.K. Bhaskar	Mr. Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
33	Comp App (AT) (CH) No.1/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs	Mr. Anant Merathia	Mr. T.K. Bhaskar- R3

		DRS Logistics Pvt. Ltd. & 10 Ors.		Mr. Kushagra Pandit- R4, R5, R8 & R10 Ms. Kriti Mewar- R1, R2, R7 & R11
34	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi, Liquidator Vs V. Amar Chand & Anr.	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
35	Comp App (AT) (CH) (Ins) No. 61/2022 To Restrain IA No.125/2022 Additional docs IA No.126/2022 For Exemption IA No.127/2022 Urgent Listing IA No.128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr.Karan Valecha
36	Comp App (AT) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd  <b>WITH</b>	Mr. K Panneer Selvam	Mr. Karan Valecha
37	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No. 492/2022 Leave to file IA No. 489/2022 For Stay IA No. 490/2022 To dispense with IA No. 491/2022 To Implead IA No.739/2023	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. PK Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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